NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/182,183,184 /CAA/2017

NAME OF THE TRANSFEROR

: CENTURY INVESTMENTS PVT LTD & DEAL

INVESTMENT PVT LTD

NAME OF THE TRANSFERRE

: TAMARAI CREDIT & INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Raj Thabatch Paritor Vendcatos waran

Counde for the Petitioners

ORDER

Counsel for the Petitioner present and prayed for time to make submission in relation to the observation made under para '10' in the report of the R.D. Put up on 16.11.2017 at 10.30 A.M.

ghk